

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 9

**C.P. (IB)/1191(MB)2019**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **18.07.2024**

NAME OF THE PARTIES : **Ms City Scaffoldings**

**Vs**

**Kumar Urban Development Private Limited**

**For OC** : Adv. Vidit D Kumat

**For CD** : Ad. Mr. Mufaddal Paperwala i/b M/S Crawford Bayley & Co.

**Sec. 9 of IBC**

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**ORDER**

Counsels for OC and CD has submitted written submissions. **Reserved for Orders.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

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